

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. CP No. 14 (ND)/12

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.04.2018**

NAME OF THE COMPANY: M/s Vyas Aqua Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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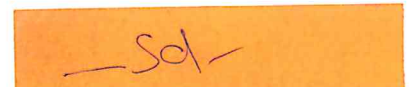
For the Petitioner:	Ms. Suveni Bhagat, Advocate
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For the Respondent:	None
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ORDER

Ld. Counsel for the petitioner submits that the intimation has been received from the opposite counsel regarding a request for an adjournment on the grounds that he is unwell. Renotify this case for further consideration on 29th May, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**